



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6 TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 16th January, 2022

NOTICE

Please take notice that the Bench notified for holding Virtual Court of Chennai Bench on 17th January, 2022 at 02:00 PM is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)
2. Hon'ble Mr. Kanthi Narahari, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar